

**BEFORE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH
NEW DELHI**

Original Application No. 529 of 2023

IN THE MATTER OF

Dr. Sharad Gupta

...Applicant

Versus

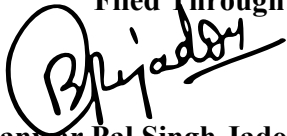
Union Of India & Ors.

...Respondents

INDEX

S.NO.	PARTICULARS	PG.NO.
1	ACTION TAKEN REPORT FILED BY THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT, FOREST AND CLIMATE CHANGE, STATE OF UTTAR PRADESH IN COMPLIANCE OF THE ORDER DATED 09.08.2024	1-2
2	ANNEXURE R1: THE COPY OF THE LETTER OF THE GOVERNMENT DATED 09.09.2024 COMMUNICATING THE APPROVAL OF STATE BOARD FOR WILDLIFE.	3

Filed Through:-


Bhanwar Pal Singh Jadon

Standing Counsel, State of Uttar Pradesh

BEFORE HON'BLE NATIONAL GREEN**TRIBUNAL, PRINCIPAL BENCH****NEW DELHI****Original Application No. 529 of 2023****IN THE MATTER OF**

Dr. Sharad Gupta

...Applicant

Versus

Union of India & Ors.

...Respondents

**ACTION TAKEN REPORT FILED BY THE ADDITIONAL CHIEF
SECRETARY, ENVIRONMENT, FOREST AND CLIMATE CHANGE, STATE
OF UTTAR PRADESH IN COMPLIANCE OF THE ORDER DATED 09.08.2024**

1. That the present Original Application No. 529/2023 is for seeking direction and implementation of the order of the Hon'ble Supreme Court of India in the I.A. Nos 196157, 196158 and 196159 of 2019 in W.P. (Civil) No. 13381 of 1984 namely M.C. Mehta v U.O.I. & Ors. dated 23.09.2022 to consider extending the area of the Soor Sarovar Bird Sanctuary (SSBS). It is submitted with the utmost respect and regard that this matter has been taken up as a top priority to comply with the order dated 09.08.2024 of this Hon'ble Tribunal in which the following order was passed:

"1. The Additional Chief Secretary, Environment, Forest and Climate Change Department, Government of Uttar Pradesh had filed the report on 23.04.2024 giving the timeline of 31.03.2024 and stating that by that date, Government Notification will notify 380.558 hectares as a Sanctuary. There were certain issues in respect of the overlapping of land of 15.415 hectares. We have been informed that subsequently, the said overlapping issue has been resolved and the area which is to be notified now is 14.5 hectares instead of 15.415 hectares.

2. *Though, under the signature of ACS, Environment, Forest and Climate Change Department, Government of Uttar Pradesh, the report was filed on 23.04.2024 disclosing 31.03.2024 as a cutoff date for notifying 380.558 hectares as a Sanctuary but till now, it has not been notified as such. The ACS, Environment, Forest and Climate Change Department, Government of Uttar Pradesh present virtually has submitted that within one month i.e. by 09.09.2024, the 380.558 hectare will be notified as a Sanctuary. On the basis of the said statement, the OA is adjourned for placing on record the final Notification concerning the 380.558 hectare as a Sanctuary.*
3. *The ACS, Environment, Forest and Climate Change Department, Government of Uttar Pradesh will remain virtually present on the next date to assist the Tribunal.*
4. *List on 13.09.2024."*

2. It is submitted here that matters related to determining the boundary of a Sanctuary are

referred to the State Board for Wildlife that takes cognizance of the matter and gives recommendations. That the State Board is constituted u/s 6 of the Wildlife Protection Act, 1972 with the Chief Minister as the Chairperson, Member in charge of Forest and Wildlife as the Vice Chairperson and other members from State Legislature, Non-Governmental Organizations, Members Nominated by the State and other expert members. It is pertinent to mention here that u/s 8 of the Act, State Board has been empowered with duties to give advice to the State Government under sub-section

- (a) in the selection and management of areas to be declared as protected areas;
- (d) in any other matter connected with the protection of wildlife, which may be referred to it by the State Government.

It is also submitted that the matter related to inclusion of area of 380.558 hectare of Surdas Forest Block in SSBS and protected under the Wildlife Protection Act, 1972 has been referred to State Board for Wildlife for their considerations and approval. The State Board for Wildlife has approved the inclusion of 380.558 hectare of Surdas Forest Block in SSBS on 09.09.2024 through circulation. **The copy of the letter of the Government dated 09.09.2024 communicating the approval of State Board for Wildlife is has been annexed herein as ANNEXURE R1.**

3. It is submitted that now after being granted the approval by State Board of Wildlife, the process for final notification for the 380.558 hectare has been initiated by the Government and currently the draft of the final notification is being vetted by Vidhayee Vibhag. Then it will be sent to the Bhasha Vibhag for translation and vetting. The notification will be published in Official Gazette after this.
4. It is humbly requested to kindly grant one month extension for the final notification of 380.558 hectare. The Government is fully prepared to issue the final notification and the undersigned is duty bound to fulfill the obligations which are assigned under the law and directions passed by this Hon'ble Tribunal to comply in true letter and spirit.
5. That the present Action Taken Report is being filed in compliance of order dated 09.08.2024 of this Hon'ble Tribunal.



(Manoj Singh)
Additional Chief Secretary
Government of Uttar Pradesh
Lucknow

महत्वपूर्ण

संख्या-1242/81-4-2024

प्रेषक,

आशीष तिवारी,

सचिव,

उ०प्र० शासन।

सेवा में.

प्रधान मुख्य वन संरक्षक,

वन्य जीव,

उ०प्र० लखनऊ।

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-4 लखनऊ दिनांक 09 सितम्बर, 2024

विषय- उ०प्र० राज्य वन्य जीव बोर्ड की परिचालन विधि से सम्पन्न 18वीं बैठक के कार्यवृत्त के अनुमोदन के संबंध में।

महोदय,

उपर्युक्त विषयक आपके पत्र संख्या-114/26-11(राज्य वन्यजीव बोर्ड) दिनांक 31.08.2024 द्वारा किए गये अनुरोध के क्रम में अवगत कराना है कि मा० मुख्यमंत्री जी द्वारा उ०प्र० राज्य वन्य जीव बोर्ड की परिचालन विधि से सम्पन्न 18वीं बैठक के कार्यवृत्त पर अनुमोदन प्रदान किया गया है।

अतः विषयगत प्रकरण के संबंध में मुझे यह कहने का निदेश हुआ है कि कृपया उक्तानुसार प्राप्त अनुमोदन के क्रम में अग्रतः कार्यवाही कराने का कष्ट करें।

भवदीय

Signed by

Ashish Tiwari

Date: 09-09-2024 12:32:05

(आशीष तिवारी)

सचिव